

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

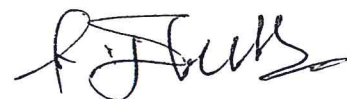
APPLICATION NUMBER :  
PETITION NUMBER : CP/640/ (IB)/2017  
NAME OF THE PETITIONER(S) : AUTOCOP (I) PVT LTD  
NAME OF THE RESPONDENT(S) : DIGITAL SECURITY SOLUTIONS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A. DHAMODHARAN


ACCOUNTS OFFICE

AUTOCOP (I) PVT LTD.



**ORDER**

Shri A Dhamodharan, Accounts Officer, representing the petitioner present and prayed for time to make submissions stating that the counsel could not attend before the Tribunal today due to personal inconvenience. Time is enlarged at request. Put up on 14.12.2017.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)